<u>List of Items excluded under SCOMET Category 8 for export / re-export under GAICT POLICY notified, vide Public Notice No. 14/2021 dated 13.06.2022</u>

S.No	SCOMET Category/ Sub Category	Description [Please refer updated SCOMET list (URL : shorturl.at/dgyJR) for full text and details]
(1)	(2)	(4)
1.	8A102.a.1	"Composite" structures or laminates, as follows: a. Made from any of the following: 1. An organic "matrix" and "fibrous or f ilamentary materials" specified by 8C110.c, 8C110.d or
2.	8C101	Materials specially designed for absorbing electromagnetic radiation
3.	8C107.c	Ceramic-"matrix" "composite" materials
4.	8C107.d	Reserved
5.	8C110.c. & 8C110.d.	"Fibrous or filamentary materials"
6.	8C112	Materials as follows
7.	8D102	"Software" for the "development" of organic "matrix", metal "matrix" or carbon "matrix" laminates or "composites" specified by this List.
8.	8E101	"Technology" according to the General Technology Note for the "development" or "production" of equipment or materials specified by 8A102 to 8A105, 8A106.b, 8A107, 8B1 or 8C.
9.	8E102.e. & 8E102.f.	Other "technology"
10.	8B201.a.	Machine tools for turning having two or more axes which can be coordinated simultaneously for "contouring control" having any of the following:

11.	8B201.b.	Machine tools for milling having any of the following:
12.	8B201.d.	Electrical discharge machines (EDM) of the non-wire type which have two or more rotary axes which can be coordinated simultaneously for "contouring control"
13.	8B201.f.	Deep-hole-drilling machines and turning machines modified for deep-hole-drilling, having a maximum depth-of-bore capability exceeding 5 m
14.	8B203	"Numerically controlled" or manual machine tools, and specially designed components, controls and accessories therefor, specially designed for
15.	8D201	"Software", other than that specified by 8D202 as follows: a. "Software" specially designed or modified for the "development" or "production" of equipment specified by 8A2 or 82B; b. "Software" specially designed or modified for the "use" of equipment specified by 8A201.c, 8B201, or 8B203 to 8B209. Note 8D201 does not apply to part programming"software" that generates "numerical control" codes for machining various parts.
16.	8E201	"Technology" according to the General Technology Note for the "development" of equipment or "software" specified by 8A2, 8B2 or 8D2. Note 8E201 includes "technology" for the integration of probe systems into coordinate measurement machines specified by 8B206.a.
17.	8E202	"Technology" according to the General Technology Note for the "production" of equipment specified by 8A2 or 8B2
18.	8A301 b.2.	"Monolithic Microwave Integrated Circuit" ("MMIC") amplifiers that are any of the following:
19.	8A301 b.3.	Discrete microwave transistors that are any of the following:
20.	8A302 g.1	Atomic frequency standards "Space-qualified"
21.	8B301 a.2.	Equipment designed for epitaxial growth as follows : Metal Organic Chemical Vapour Deposition (MOCVD) reactors designed for compound semiconductor epitaxial growth of material having two or more of the following elements: aluminium, gallium, indium, arsenic, phosphorus, antimony, or nitrogen;
22.	8D301	"Software" specially designed for the "development" or "production" of equipment specified by 8A301.b to 8A302.h or 8B3.
23.	8 E301	"Technology" according to the General Technology Note for the "development" or "production" of equipment or materials specified by 8A3, 8B3 or 8C3;
24.	8A401.a.2.	Electronic computers Radiation hardened to exceed any of the following specifications:
25.	8A403.b.	" Digital computers" having an 'Adjusted Peak Performance' ('APP') exceeding 29 Weighted TeraFLOPS (WT)

26.	8A403.c.	"Electronic assemblies" specially designed or modified for enhancing performance by aggregation of processors so that the 'APP' of the aggregation exceeds the limit specified by8A403.b
27.	8D401	Software" as follows: software" specified by 8A4 or 8D4
28.	8E401	"Technology" according to the General Technology Note for the "development" or "production" of any of the following equipment or "software specified by 8A4 or 8D4 specified by 8E401.a.,
29.	8A501 b.3	Being radio equipment
30.	8A501 b. 5.	Being digitally controlled radio receivers
31.	8A501 h.	Counter Improvised Explosive Device (IED) equipment and related equipment
32.	8B501.a.	Equipment and specially designed components or accessories therefor, specially designed for the "development" or "production" of equipment, functions or features, specified by 8A501;
33.	8D501.a.	"Software" specially designed or modified for the "development", "production" or "use" of equipment, functions or features, specified by 8A501;
34.	8D501.b.	Reserved
35.	8E501.a.	"Technology" according to the General Technology Note for the "development", "production" or "use" (excluding operation) of equipment, functions or features specified by 8A501 or "software" specified by 8D501.a. or 8D501.e.;
36.	8A601 a. 1. b.	Systems or transmitting and receiving arrays, designed for object detection or location, having any of the following: 1. A transmitting 2. Sound pressure level exceeding 224 dB 3 an operating frequency in the 4. Forming beams of less than 1 5. Designed to operate with 6. Designed to and a. Dynamic compensation b. Incorporating other than
37.	8A601 a. 1. b.1	Systems or transmitting and receiving arrays, designed for object detection or location, having any of the following: 1. A transmitting frequency below 10 kHz;
38.	8A601 a. 1. e.	Active individual sonars

39.	8A601 a. 2.a.1 8A601 a. 2.a.1 8A601 a. 2.a.3 8A601 a. 2.a.5 8A601 a. 2.a.6	HydrophonesIncorporating HydrophonesIncorporating flexible assemblies HydrophonesHaving any HydrophonesDesigned to operate HydrophonesDesigned for
40.	8A601 a. 2. b.	Towed acoustic hydrophone arrays
41.	8A601 a. 2. c.	Processing equipment, specially designed for real time application with towed acoustic hydrophone arrays, having "user-accessible programmability" and time or frequency domain processing and correlation, including spectral analysis, digital filtering and beamforming using Fast Fourier or other transforms or processes;
42.	8A601 a. 2. d.	Heading sensors
43.	8A601 a. 2. e.	Bottom or bay-cable hydrophone arrays having any of the following: 1. Incorporating hydrophones or 2. Incorporating multiplexed hydrophone group signal modules
44.	8A601 a. 2. f.	Processing equipment, specially designed for real time application with bottom or bay cable systems, having "user-accessible programmability" and time or frequency domain processing and correlation, including spectral analysis, digital filtering and beamforming using Fast Fourier or other transforms or processes.
45.	8A602 a. 1. a.b. &c	"Space-qualified" solid-state detectors
46.	8A602 a. 1. d.	"Space-qualified" "focal plane arrays"
47.	8A602 a. 2.a	Image intensifier tubes having all of the following: 1. A peak response in the wavelength range exceeding 400 nm but not exceeding 1,050 nm; 2. Electron image amplification using any of the following: a. A microchannel plate with a hole pitch less; or b. An electron sensing device with a 3. Any of the following photocathodes: a. Multialkali photocathodes (e.g, S-20 and S-25) exceeding 350 µA/lm; b. GaAs or GalnAs photocathodes; or c. Other "III/V compound" semiconductor photocathodes
48.	8A602 a. 2.b	Image intensifier tubes
49.	8A602 a. 3.	Non-"space-qualified" "focal plane arrays";
50.	8A602 b.	"Monospectral imaging sensors" and "multispectral imaging sensors"
51.	8A602 c.	Direct view' imaging equipment incorporating any of the following: 1. Image intensifier tubes having the characteristics listed in 8A602.a.2.a or 8A602.a.2.b;

		2. "Focal plane arrays" having the characteristics
52.	8A602 e.	(Reserved)
53.	8A603 b.3.	†
		Imaging cameras incorporating image intensifier tubes having the characteristics listed in 8A602.a.2.a or 8A602.a.2.b;
54.	8A603 b.4.	Imaging cameras incorporating "focal plane arrays" having any of the following: a. Incorporating "focal plane arrays" specified by 8A602.a.3.a to 8A602.a.3.e; b. Incorporating "focal plane arrays" specified by 8A602.a.3.f; or
55.	8A603 b.5.	Imaging cameras incorporating solid-state detectors specified by 8A602.a.1.
56.	8A604 c.	"Space-qualified" components for optical systems, as follows:
57.	8A604 d.	Optical control equipment as follows:
58.	8A606 a.	"Magnetometers" and subsystems,
59.	8A606 a.1.	"Magnetometers" using "superconductive" (SQUID) "technology" and having any of the following:
60.	8A606 a.2.	"Magnetometers" Using optically pumped or nuclear precession (proton/Overhauser) "technology" having a 'sensitivity' lower (better) than 2pT rms per square root Hz;
61.	8A606 c.1.	"Magnetic gradiometers" as follows: 1. "Magnetic gradiometers" using multiple "magnetometers" specified by 8A606.a;
62.	8A606 d	"Compensation systems" for magnetic or underwater electric field sensors resulting in a performance equal to or better than the specified parameters of 8A606.a, 8A606.b, or 8A606.c;
63.	8A606 e	Underwater electromagnetic receivers incorporating magnetic field sensors specified by 8A606.a or underwater electric field sensors specified by 8A606.b.
64.	8A608 d	Radar systemsCapable of
65.	8A608 h	Radar systemsEmploying processing
66.	8A608 k	Radar systemsHaving "signal processing"
67.	8A608 I.3	(Reserved);
68.	8B608	Pulse radar cross-section
69.	8D601	"Software" specially designed for the "development" or "production" of equipment specified by 8A604, 8A605, 8A608 or 8B608.

70.	8D603.a.	"Software", as follows:
71.	8E601	"Technology" according to
72.	8E602	"Technology" according to the General Technology Note for the "production" of equipment or materials specified by 8A6, 8B6 or 8C6.
73.	8D702	"Source code" for the operation or maintenance
74.	8D703.a.	"Software" specially designed or modified to
75.	8D703.b.	"Source code" for
76.	8D703.c.	(Reserved)
77.	8D703 d.1-4 &7	(Reserved)
78.	8D704 a.to d. &g	"Source code" incorporating "development" "technology" specified by
79.	8E701 & 8E702	"Technology" according to the General Technology Note
80.	8A801.b.	Manned, untethered submersible vehicles
81.	8A801.c.	Unmanned submersible vehicles
82.	8A801.c.1	Unmanned submersible vehicles
83.	8A801.d.	(Reserved)
84.	8A802.b.	Systems specially designed or modified for the automated control of the motion of submersible vehicles specified by 8A801, using navigation data, having closed loop servo-controls and having any of the following: 1. Enabling 2. Maintaining 3. Maintaining
85.	8A802.h.	"Robots" specially designed for underwater use
86.	8A802.j.	Air independent power systems
87.	8A802.o.3	Noise reduction systems for use on vessels
88.	8A802.o.3.b	'Active noise reduction or cancellation systems' or magnetic bearings, specially designed for power transmission systems
89.	8A802.p	Pumpjet propulsion systems
90.	8D801	"Software" specially designed or modified for the "development", "production" or "use" of equipment or materials, specified by 8A8, 8B8 or 8C8.

91.	8D802	Specific "software"
92.	8E801	"Technology" according to the General Technology Note for the "development" or "production" of equipment or materials, specified by 8A8, 8B8 or 8C8.
93.	8E802.a.	Other "technology"
94.	8A911	Ramjet, scramjet or combined cycle engines
95.	8B901	Equipment, tooling or fixtures, specially designed for manufacturing gas turbine engine blades, vanes or "tip shrouds", as follows: a. Directional-solidification or single-crystal casting equipment; b. Casting tooling, manufactured from refractory metals or ceramics, as follows: 1. Cores; 2. Shells (moulds); 3. Combined core and shell (mould) units; c. Directional-solidification
96.	8D901	"Software", not specified in 8D903 or 8D904, specially designed or modified for the "development" of equipment or "technology", specified by 8A9, 8B9 or 8E903.
97.	8D902	"Software", not specified in 8D903 or 8D904, specially designed or modified for the "production" of equipment specified by 8A9 or 8B9.
98.	8D904.a.	2D or 3D viscous "software", validated with wind tunnel or flight test data required for detailed engine flow modelling;
99.	8D904.c.	"Software" specially designed to control directional-solidification or single-crystal material growth in equipment specified by 8B901.a or 8B901.c;
100.	8E901	"Technology" according to the General Technology Note
101.	8E902	"Technology" according to the General Technology Note
102.	8E903 a. 1. to 5	"Technology" "required" for
103.	8E903 a. 3. a	"Technology" "required" for Components Manufactured from organic "composite" materials designed to operate above 588 K (315°C).
104.	8E903.h	"Technology" "required" for gas turbine "FADEC systems"
